

8

The Food Safety and Standards (Amendment) Bill, 2022 (Amendment of Section 3, etc.)

DR. DNV SENTHILKUMAR S. (DHARMAPURI): Sir, I beg to move for leave to introduce a Bill further to amend the Food Safety and Standards Act, 2006.

माननीय सभापति : प्रश्न यह है :

?कि खाद्य सुरक्षा और मानक अधिनियम, 2006 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ।

DR. DNV SENTHILKUMAR S.: Sir, I introduce** the Bill.

-

HON. CHAIRPERSON : Item No.60, Shri Vishnu Datt Sharma -- Not present.

Item No.62, Shri T.N. Prathapan;

Item No.63, Shri Vishnu Datt Sharma;

Item No.64, Shri Uttam Kumar Nalamada Reddy;

Item No. 67, Shri Asaduddin Owaisi;

Item No.69, Shri Sunil Kumar Singh.

13.45 hrs